

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
CUTTACK BENCH, CUTTACK**

**BEFORE S/SHRI N.S SAINI, ACCOUNTANT MEMBER  
AND PAVAN KUMAR GADALE, JUDICIAL MEMBER**

**ITA No. 133/CTK/2016**  
Assessment Year : 2012-13

M/s. Sun Tech City Pvt Ltd., Plot No.610. Saheed nagar, Bhubaneswar.	Vs.	ACIT, Corporate Circle 1(2), Bhubaneswar.
PAN/GIR No.AACCP 2032 J		
<b>(Appellant)</b>	..	<b>( Respondent)</b>

Assessee by : None  
Revenue by : Shri D.K.Pradhan, DR

**Date of Hearing : 22/08/ 2017**  
**Date of Pronouncement : 22 /08/ 2017**

**ORDER**

**Per N.S.Saini, AM**

This is an appeal filed by the assessee against the order of the CIT(A)-1 Bhubaneswar dated 6.1.2016 for the assessment year 2012-13.

2. None appeared on behalf of the assessee when the matter was called for hearing nor any application for adjournment was filed.

3. On perusal of records filed before the Tribunal, it is found that the Registry has issued a defect notice dated 27.4.2016 to the assessee as under:

- 1) Form No.35 and grounds before CIT(A) not filed.
- 2) Original/certified copy of CIT(A) order not filed.
- 3) Copy of quantum assessment order not filed.

It is observed that till date, the defects pointed out by the registry have not been removed. In view of above, we dismiss the appeal of the assessee in limine.

4. In the result, appeal filed by the assessee is dismissed.

Order pronounced in the open court on 22 /08/2017.

Sd/-

sd/-

**(Pavan Kumar Gadale)**  
**JUDICIALMEMBER**

**(N.S Saini)**  
**ACCOUNTANT MEMBER**

Cuttack; Dated 22 /08/2017  
B.K.Parida, SPS

**Copy of the Order forwarded to :**

1. The Appellant : M/S. Sun Tech City Pvt Ltd.,  
Plot No.610. Saheed nagar, Bhubaneswar
2. The Respondent. ACIT, Corporate Circle 1(2),  
Bhubaneswar.
3. The CIT(A)-1, Bhubaneswar
4. Pr.CIT-1, Bhubaneswar
5. DR, ITAT, Cuttack
6. Guard file.  
//True Copy//

BY ORDER,

SR.PRIVATE SECRETARY  
**ITAT, Cuttack**